

**MEGHALAYA LEGISLATIVE ASSEMBLY**  
**BUDGET SESSION**  
**(BULLETIN PART I)**  
**TUESDAY, THE 15<sup>TH</sup> MARCH, 2011.**

The House met at 11.00 am with the Hon'ble Speaker in the Chair and transacted business till 1:40 P.M. The day was allotted for transaction of Private Member's Business.

**1. Condolence:**

The House paid condolence to the tragedy that has fallen upon the country of Japan and its people due to the recent earthquake and consequent nuclear crisis.

**2. Questions:**

Starred Questions No.37 to No.44 were taken up and disposed.

**3. Announcement:**

Hon'ble Speaker made an announcement on the constitution of the Press Advisory Committee for proper co-ordination between the Assembly Secretariat and the Press in connection with facilities and assistance that need to be provided during session and inter-session.

**4. Resolutions:**

Shri Conrad K. Sangma, Leader of Opposition, moved Resolution No,1 "Whereas the State Government is losing a large amount of money due to illegal collection along different National Highways". "Therefore this House do now resolve to immediately set up Integrated Check Gates along National Highways".

Other Members who participated were Shri Manas Chaudhuri, MLA.

Shri A. T. Mondal, Minister in-charge Transport replied.

Dr. Mukul Sangma, Chief Minister, requested the Leader of Opposition to withdraw the Resolution, and also suggested for setting up of a House Joint Committee to find out the details and stop illegalities in all National Highways of the State.

Shri Conrad K. Sangma, Leader of Opposition was not willing to withdraw the Resolution. Therefore, the Resolution was put to vote and lost.

**5. Motions:**

Shri Conrad K. Sangma, Leader of Opposition, moved Motion No.3, "This House do now discuss the status/ working/ functions/ administration of MNREDA (Non Conventional Energy Department)".

Dr. Mukul Sangma, Chief Minister replied.

Shri Manas Chaudhuri, MLA, moved Motion No.4, "This House do now discuss the need for enunciating a pragmatic State Youth Policy to meet the needs of our youth in the 21<sup>st</sup> century". But he could not complete his speech as the Hon'ble Speaker adjourned the House due to lack of quorum.

**6. ADJOURNMENT:**

As there was no more Business to be transacted for the day, the House was adjourned till 10 a.m. on Wednesday, the 16<sup>th</sup> March, 2011.

**Dated Shillong,  
The 15<sup>th</sup> March, 2011.**

**H. Myllemngap  
Secretary,  
Meghalaya Legislative Assembly.**

